

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2327/2017

New Delhi this the 19th day of December, 2018

HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)

Hardeep Kumar, age 34,
S/o Sh. Rajender Singh,
R/o Village Sakipur,
District Gautambudh Nagar,
P.O. Sadar U.P..

...Applicant

(By advocate: Ms. Varsha Gola for Mr. Akhil Anand)

VERSUS

1. Government of NCT of Delhi
through its Secretary,
Government of Delhi,
Delhi Secretariat.
2. The Secretary,
Government of NCT of Delhi,
Delhi Agriculture Marketing Board,
9, Institutional Area, Pankha Road
Janak Puri, New Delhi-110058.
3. The President,
Agriculture Produce Marketing
Committee, Narela, New Delhi-110058.

...Respondents

(By advocate: Mr. N.K. Singh for Mrs. Avnish Ahlawat)

:ORDER (Oral):

Learned proxy counsel for the applicant wishes to withdraw this OA with liberty to initiate appropriate legal proceedings, if so advised.

2. Accordingly, OA is dismissed as withdrawn with liberty aforementioned.

**(PRAVEEN MAHAJAN)
MEMBER (A)**

/jk/